

Construction of Double-Additional Storey in Civil Area of Cantonment

5260. SHRI SURAJ BHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether there are any general instructions of the Defence Ministry which prohibit construction of double/additional storey and constructions on the vacant land in the Civil Area of the Cantonments;

(b) whether these instructions violate the provisions of the Cantonment Act, 1924 and are discriminatory in nature; and

(c) how and when Government propose to remove this anomaly and discrimination; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). Government have prescribed restrictions on additions to the existing plinth area of buildings situated on Defence lands which are held on resumable tenures. These instructions are designed to protect Government ownership of land and are independent of the municipal bye-laws framed by the Cantonment Boards under the Cantonments Act, 1924. These restrictions will not apply if the resumable tenures are converted into freehold in civil areas under the present policy. However, all constructions in Cantonment areas are subject to such building bye-laws as may be framed by the Cantonment Boards under the relevant provisions of the Cantonments Act, 1924.

(c) Does not arise.

Revision Pay Scales of Superintendent and Assistants in Employees Provident Fund Organisation

5261. SHRI RASA BEHARI BEHERA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Central Board of Trustees, Emplo-

yees Provident Fund recommended to the Government of India, Ministry of Labour for the revision of Pay Scales of the Post of Superintendent and Assistants; and

(b) if so, action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) The matter is under consideration of the Government.

बिहार में गया में एक और सैनिक प्रशिक्षण शिविर की स्थापना का प्रस्ताव

5262. श्री रुद्र प्रताप षाडंगी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गया बिहार में एक सैनिक प्रशिक्षण शिविर है ;

(ख) क्या उक्त शिविर के निकट मगध मेडिकल कालेज अस्पताल स्थित है ;

(ग) क्या सैनिक प्रशिक्षण शिविर तथा मगध मेडिकल कालेज अस्पताल एक दूसरे के पूरक हैं ;

(घ) क्या उक्त संस्थान पर एक और सैनिक प्रशिक्षण शिविर स्थापित करने की योजना है; और

(ङ) यदि हाँ, तो क्या मगध मेडिकल कालेज का मंत्रालय द्वारा अधिग्रहण किये जाने का विचार है और यदि हाँ, तो कब तक ?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिवराज जी० पाटिल) : (क) गया, बिहार में एक सेना सेवा कोर प्रशिक्षण केन्द्र है ।

(ख) जी हाँ ।

(ग) से (ङ)० जी नहीं ।